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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH, HELD ON 13.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/42/2021
NAME OF THE COMPANY	L R Housing Pvt Ltd & 5 others
NAME OF THE PETITIONER(S)	Arun Reddy Singireddy
NAME OF THE RESPONDENT(S)	L R Housing Pvt Ltd & 5 others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Senior Counsel Shri Vivek Reddy, appeared for the petitioner via video conference. Issue NOTICE to the respondents. Petitioner is directed to serve notice by Speed Post and by e-mail and file affidavit of service within two weeks.

Matter to appear for further consideration on 25.08.2021.

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**MEMBER (T)**

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**MEMBER (J)**

Pavani